

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 183/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Allied Blenders & Distillers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Pushkal Mishra	Advocate	
2	Kunal Chedda	Advocate	
3	Kazi Khalid	intern	
	For Andhra Bank.		
4	Hemant Felle	Deval	

Common Order

TCSP 182/230-232/2017/ NCLT/MB//MAH/2017

TCSP 183/230-232/2017/ NCLT/MB//MAH/2017

At request of the Petitioner, list this matter on 05<sup>th</sup> April, 2017.

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)